

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt(RJS)/48/2026

Date: 07.04.2026

WHEREAS, disciplinary proceedings under the provisions of the Rajasthan Civil Services (Classification, Control and Appeal) Rules, 1958 is under contemplation against Shri Shrawan Kumar Meena, an officer in Senior Civil Judge Cadre, the then Senior Civil Judge cum Additional Chief Judicial Magistrate (Railway), Kota, presently under awaiting posting order at District & Sessions Court, Jodhpur District, Jodhpur.

NOW, THEREFORE, Hon'ble the Acting Chief Justice, in exercise of the powers conferred by Rule 13 of the Rajasthan Civil Services (Classification, Control and Appeal) Rules, 1958 read with Full Court Resolution dated October 30, 1971 hereby places said Shri Shrawan Kumar Meena under suspension with immediate effect.

During the period of suspension, Shri Shrawan Kumar Meena, an officer in Senior Civil Judge Cadre, presently under awaiting posting order at District & Sessions Court, Jodhpur District, Jodhpur shall be paid subsistence allowance as per Rules, and his headquarter during the period of suspension will be at District & Sessions Court, Jodhpur District, Jodhpur.

BY ORDER

  
REGISTRAR GENERAL

No. Estt.B2(iii)/29/2026/1428

Date: 07.04.2026

Copy forwarded to the following through e-mail for information and necessary action:-

1. the Secretary to the Law Minister, Govt. of Rajasthan, Jaipur
2. the Principal Secretary to the Govt., Law Department-cum-Legal Remembrance, Rajasthan, Jaipur
3. the Secretary to the Govt. of Rajasthan, GAD(Gr.2), Jaipur
4. the Secretary, Lokayukta Sachivalaya, Jaipur
5. the Accountant General, Rajasthan, Jaipur
6. the Registrar (Vig.)/(Admn.)/(Rules)/(Class.), Raj. High Court, Jodhpur
7. the Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Raj. High Court Bench, Jaipur
8. the Registrar (Admn.), Raj. High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur Bench through P.S., Member Secretary, Raj. State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur
9. The District & Sessions Judge, Jodhpur District, Jodhpur
10. Shri Shrawan Kumar Meena, an officer in Senior Civil Judge Cadre, presently under awaiting posting order at District & Sessions Court, Jodhpur District, Jodhpur with the direction to not to leave the Jodhpur headquarter without obtaining prior permission of the District & Sessions Judge, Jodhpur District, Jodhpur
11. the Director, Raj. State Judicial Academy, Jodhpur
12. Treasury Officer, Jodhpur
13. P.S. to Hon'ble Judges at Jodhpur
14. In-charge, Computer Cell, Raj. High Court, Jodhpur / Bench Jaipur.

Personal files/all Administrative  
Sections/Leave Clerk/  
Jr. Accountant of RJS Section

  
REGISTRAR GENERAL